SHORT NOTICE QUESTION

Bandh in Durgapur Steel Plant

+

SNQ. 3 SHRI SHRI CHAND GOYAL :
SHRI S. R. DAMANI :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether a bandh was launched by the Durgapur Steel Plant as a protest against the posting of the Central Industrial Security Force :

(b) if so, the loss caused to the Plant as a result of the bandh ; and

(c) the steps taken to meet the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. QURESHI) : (a) A 24 hour bandh was called, from 6.00 A.M. of 4th August, 1970 to 6.00 A.M. of 5th August, 1970, by the Durgapur Trade Union Coordination Committee in protest against the posting of CISF in Durgapur Steel Plant on 3rd August, 1970.

(b) The loss representing the value of production for the day of the bandh is estimated at about Rs. 29.4 lakhs. This is exclusive of the loss, resulting from the precautionary measures taken prior to the bandh and the time taken to raise the production to normal level after the bandh.

(c) All necessary staps were taken to project the Plant. All vital installations within the Plant were guarded by the State Armed Police. The Local authorities incharge of law and order posted mobile petrols and pickets at strategic places including the township.

SHRI SHRI CHAND GOYAL : The Durgapur steel plant is prepetually sick and is losing at the rate of Rs. 1 crore every month. As far as I know, it has already lost Rs. 84 crores out of the investment of Rs. 270 crores. So, I would like to know whether the Government is taking adequate steps to see that this plant functions properly.

Every day we hear of go-slow tactics, deliberate absentism and disobedience of orders of superior officers. The problem is two-fold, that is, how to tackle the labour and how to remove the deficiencies of management. 80 per cent of the labour is loyal and it is only some extremists elements and some hard core workers who are trying to spoil the labour there. Because these circumstances have led to this bandh, I would like to know what the Government is doing to improve relations with labour and whether the Government is also going to remove the deficiencies of management and also whether the Government is going to finalise the bonus scheme which is also agitating the minds of the workers.

SHRI MOHD. SHAFI QURESHI : It is true that labour relations have not been good in the Durgapur Steel Plant, but the management is making every effort to see that relations between the labour and the management developed. In this regard they have taken certain steps. Even at the shop level there are zonal parties and at the plant level discussions are held regularly with the labour unions. As I have already indicated before in this House, the management has entered into 26 agreements with the labour union so far in one year's time, So, every effort is made to see that labour and management relatious improve in the Durgapur Steel Plant.

With regard to managerial deficiencies, there may be a few managerial deficiencies in the Durgapur Steel Plant but the main problem is that of labour relations. We are making every endeavour to see that production in Durgapur Steel Plant picks up.

SHRI SHRI CHAND GOYAL : A circular was issued by the management to the effect that if those belonging to the plant industrial security force do not join the Central Industrial Security Force by

10th August, their services would be deemed to be terminated and they would cease to be employees of the Corporation.

I wish to know whether the employees have opted to join the Central Industrial Security Forcr or whether the Government is going to terminate their services. What is the position ?

SHRI MOHD. SHAFI QURESHI : The existing security force in the Plant was given an option to join the Central Industrial Security Force. But there was an injuction against the Plant management by certain parties joining the Central Industrial Security Force. Now that injuction has been vacated, that is, on 3rd August, 1970, the people have started opting for the Central Industrial Security Force.

SHRI SHRI CHAND GOYAL : How many have oped for it ?

SHRI MOHD. SHAFI QURESHI : I do not have the figures. This is going on.

श्री मु० म० खां : अब तक इस प्लांट में कितने बन्द या हड़तालें हो चुकी हैं और उनकी वजह से अब तक कितना नुक्शान इस प्लांट को हो चुका है ?

श्री मुहम्मद शफी कुरेशी : 1969-70 में 33 घेराव हुए, 927 स्लो डाउन हुए, 159 डेमंस्ट्रेशन हुए, 3798 काम करने से इंकार की घटनाएं हुई, 368 इलीगल स्टापेजिज हुए, तीन हड़तालें हुईं। इस अप्रैल से जून तक के महीनों में 36 स्टापेजिज, 6 घेराव और तीन बार स्ट्राइक हुई। एक वायोलेंट इंसीडेंट हुआ और साठ डेमांस्ट्रेशन हुए। इस अर्से में 4 लाख 75 हजार 184 मैन आवर जाया हुए।

श्री मु० आ खां : लास कितने का हुआ ?

श्री मुहम्मद शफी कुरेशी : 1 करोड़ 22 लाख का हर महीने यहां नुक्सान होता है।

SHRI H. N. MUKERJEE : May I know if the Government is aware that the trouble in Durgapur Plant has been due to not only the unsuccessful labour policy but also to the fact that in spite of the employees pointing out inefficiencies in the management which were also highlighted nearly three years ago by the Pande Committee Report, a very valuable documents, the improvements have not taken place in the working of the plant and that has aggravated all the trouble, including the labour trouble which has recently taken place ? What is the Government going to do about that aspect of the matter.

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : The management is looking into these things. These things are being looked into. The hon. Member referred to the Pande Committee Report. One of the main recommendations is about the maintenance of the Plant which is very important for its optimum functioning, whether it is a blast furnace or a coke oven. If there is a damage done because of lack of proper maintenance, not only its life is lost or redubed, but its functioning is also very much impaired. They have recommended that there should be proper maintenance and proper handling of the equipment. This is a very serious problem and we are looking into it.

SHRI D. N. PATODIA : The menner in which the Minister replies to the question only indicates that this problem will never be solved. In the course of last three years, we have been hearing practically every week from the Government that effective steps are being taken to solve the problem. But the problem is becoming more and more grave. May I know whe'her it is a fgct that in Durgapur, the labour union, the workers there, are determined to see that chaotic conditions prevail and the problem does not get solved ? Is it not also true that for tomorrow a call has been given by which not only Durgapur Steel Plant but the entire industrial complex of Durgapur will remain comple'ely closed and, if that is tru, may I know what Government is proposing to do to take such effective steps beyond what have already been taken to

see that this agitational approach, this destructive approach, is stopped once and for all ?

SHRI B. R. BHAGAT : It is true that from tomorrow the trade Union Co-ordinating Committee it is called, have called not only for one day hartal but a continuous hartal for all the industrial installations in Durgapur which include this plant. This matter can only be dealt with in two ways. One is to build up the right sort of relations with the Labour Union and to persuade them that it is in their interest also apart from the plant that the plant is not only run but maintained and it should run at the optimum capacity. This we are already trying to do. We are trying to have a constant dialogue with them. On the other hand it is also their responsibility to see that in the national interest production is kept up. We must impose industrial discripline and it is our hope that by and large a majority of workers want to work and want to run it efficiently so that they do not give to pressure. We will enforce industrial discipline. That is a responsibility we will discharge. We will try to discharge both these responsibilities.

श्री विभूति मिश्र : अभी मंत्री महोदय ने बताया है कि वहां पर वायलेंट हड़ताल हुई थी। मैं यह जानना चाहता हूं कि उस वायलेंट हड़ताल में कितने लोग जख्मी हुए, कितने लोग हास्पिटल में गये और कितने मर गये। क्या यह सही है कि श्री राम भरोसे नाथ तिवारी को बहुत चोट लगी है और वह हास्पिटल में हैं ? पश्चिमी बगाल में इस समय प्रैजिडेंट्स रूल है। क्या सरकार यह इन्तजाम करेगी कि जब तक वहां पर प्रैजिडेंट्स रूल रहेगा, तब तक यह कारखाना ठीक तरह से चले ? इस कारखाने में अफसरों, सबार्डिनेट्स और लेबर का झगड़ा है। इसके अलावा वहां पर पोलीटिकल पार्टीज घुसी हुई हैं, जिसकी वजह से उस कारखाने में प्राडक्शन नहीं होता है। ढाई अरब रुपया लगाने के बाद क्या केन्द्रीय सरकार इस देश के सामने यह उदाहरण पेश करेगी कि उसका यह कारखाना ठीक तरह से चले ?

श्री ब० रा० भगत : जैसा कि माननीय सदस्य को मालूम है, हम यह चाहते थे कि सेंट्रल इंडस्ट्रियल सिक्युरिटी फोर्स को इस कारखाने की हिफजत के लिए रखा जाये। वह मामला कोर्ट में गया। 3 अगस्त के कोर्ट के फैसले के बाद यह हालत पैदा हुई है कि हम इंडस्ट्रियल सिक्युरिटी फोर्स को वहां रख सकते हैं। जहां तक प्लांट की सुरक्षा और उसके अन्दर शान्ति और इंडस्ट्रियल डिसिप्लिन का सवाल है, हमारा यह पक्का इरादा है कि हम पूरी मुस्तैदी के साथ उस को लागू करेंगे। पिछली बार वहां पर जो हिंसात्मक घटना हुई थी, इस वक्त मेरे पास फेहरिस्त नहीं है कि उस में कितने लोग जख्मी हुए। हम कोशिश करेंगे कि आगे ऐसी वारदात न हो और यह कारखाना ठीक तरह से चलाया जा सके और उसका प्राडक्शन बढ़ सके। वहां पर एक हफ्ते तक शान्ति का वातावरण रहा और उस हफ्ते में प्राडक्शन ·6 मिलियन टन से ·9 मिलियन टन बढ़ गया। मुझे इसमें शक नहीं है कि अगर उस कारखाने में शान्ति रहे, तो हम उस उत्पादन को बढ़ा सकते हैं।

श्री विभूति मिश्र : आन ए पायंट आफ आर्डर। मंत्री महोदय ने कहा है कि अगर वहां पर शान्ति रहे, तो वहां पर उत्पादन बढ़ सकता है। सैंट्रल गवर्नमेंट और स्टेट गवर्नमेंट इनके हाथ में है। तो क्या शान्ति हम रखेंगे या वह रखेंगे ? आखिर वहां शान्ति कौन रखेगा ? मैं आपकी प्रोटेक्शन चाहता हूं।

श्री ब० रा० भगत : इसी प्लांट में नहीं, दुर्गापुर की सब इंडस्ट्रीज में कल से उन्होंने

हड़ताल शुरू की है। हमारी कोशिश है कि ज्यादा से ज्यादा वर्कर्ज उनकी मैजारिटी, उन लोगों का साथ न दे। इस स्थिति में हम वहां शान्ति कायम करने की कोशिश करेंगे। लेकिन अगर सब मजदूर उसमें शामिल हों, तो माननीय सदस्य बतायें कि वहां पर शान्ति कैसे कायम होगी।

श्री प्रकाशवीर शास्त्री : मंत्री महोदय ने आंकड़ों की भयंकरता को छिपाने के लिए यह कहा, कि एक महीने में 1,22 लाख रुपये का नुक्सान होता है। मैं यह जानता हूं कि सरकार संसद को असली आंकड़े बताने से क्यों डर रही है। पिछले तीन वर्षों से यह कारखाना बराबर घाटे में जा रहा है। मैं स्पष्ट रूप से यह पूछना चाहता हूं कि पिछले तीन वर्षों में वर्षवार जो घाटा हुआ है, क्या सरकार के पास उसके आंकड़े हैं या नहीं। मैं यह भी जानना चाहता हूं कि जो तत्व दुर्गापुर के कारखाने को नष्ट करने पर तुले हुए है, क्या उनमें राजनैतिक तत्व भी हैं? उनके नाम को इंगित करने से सरकार क्यों डर रही है?

श्री मुहम्मद शफी कुरेशी : पिछले तीन सालों के नुक्सान के आंकड़े मेरे पास हैं। 1967-68 में 18 करोड़ रुपये, 1968-69 में 17 करोड़ रुपये और 1969-70 में 14.20 करोड़ रुपये का नुक्सान हुआ। यह बात काफी हद तक सही है कि कुछ सियासी पार्टियां दुर्गापुर में गड़बड़ करवा रही हैं। ...(व्यवधान)...

श्री कंवर लाल गुप्त : उनके नाम बताइये।

श्री मुहम्मद शफी कुरेशी : यूनियन्ज के दरमियान आपस की राइवेलरी है—इन्टर-यूनियन राइवेलरी है। वहां पर शरीफ आदमियों की, लायल वर्कर्ज की काफी अक्सरियत है, लेकिन वे यूनियन्ज के एक्स्ट्रीमिस्ट एलिमेंट्स से घबराते हैं।

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय, मेरा सवाल बड़ा साफ था। जिन राजनैतिक पार्टियों और व्यक्तियों की वजह से वहां पर पचास करोड़ रुपये से ज्यादा का—आधे अरब से ज्यादा का नुक्सान हुआ है, सरकार उनके नाम बताने से क्यों डर रही है? वह स्पष्ट क्यों नहीं बताती है कि कौन से राजनैतिक दलों की वजह से देश को आधे अरब से ज्यादा नुक्सान हुआ है?

श्री ब० रा० भगत : सीधे तौर पर वहां कोई पार्टी नहीं है। यूनियन में जिन पार्टियों... (व्यवधान)...

MR SPEAKER : May I have your attention please? The question is very straight—whether, besides the Unions, there are political parties at the back of it or not. You may say yes or no.

SHRI B. R. BHAGAT : I was answering. I did not complete my answer. There is no political party as such directly involved. But the union is a recognised union. The affiliation of the Union is very well known, the Hindustan Steel Employees' Union, which is affiliated to the All India Trade Union Congress. That is the Union.

अध्यक्ष महोदय : श्री बेरवा।

श्री मुहम्मद इस्माइल : अध्यक्ष महोदय, मुझको मौका देना चाहिए। यह हमारे प्रान्त का मामला है। उसके साथ हमारा डायरेक्ट सम्बन्ध है।

अध्यक्ष महोदय : क्या और मेम्बरों को सवाल पूछने का हक नहीं है ?

श्री मुहम्मद इस्माइल : मुझे लगता है कि आप मुझे मौका नहीं देना चाहते हैं। मैं शुरू से बार-बार खड़ा हो रहा हूं।

MR. SPEAKER : Every party has got a right to ask questions. Please do not shout.

श्री मुहम्मद इस्माइल : मैं भी तो मेम्बर हूं। आप चारों तरफ से मेम्बरों को बुला रहे हैं। मेरी पार्टी को भी अधिकार है।

MR. SPEAKER : What is this? Are you going to cow me down also here? Kindly do not shout.

श्री ओंकार लाल बेरवा : अध्यक्ष महोदय, इस कारखाने पर 270 करोड़ से ज्यादा रुपया लग चुका है और अभी जैसा मंत्री महोदय ने बताया 3 साल के अन्दर 50 करोड़ रुपये से भी ज्यादा नुक्सान हुआ और अव्यवस्था के कारण यह कारखाना निरन्तर नुक्सान देता जायगा। तो क्या सरकार ने कभी ऐसा भी सोचा है कि इस कारखाने को यहां से हटा कर किसी ऐसी जगह लगाया जाय जहां इसकी सुरक्षा हो सके ?... (व्यवधान)... राजस्थान में लगाया जाय ताकि सुरक्षा हो सके। वहां तो सुरक्षा नहीं हो सकती। आप सुरक्षा नहीं कर सकते...

अध्यक्ष महोदय : मिस्टर बेरवा, सवाल कुछ है आप पूछ कुछ रहे हैं। इसमें राजस्थान का सवाल कहां से आ गया ?

श्री ओंकार लाल बेरवा : इसको ऐसी जगह लगाया जाय जहां कि इसकी सुरक्षा हो सके। वहां सुरक्षा नहीं हो सकती। इसका जवाब दिया जाय कि क्या ऐसा विचार है ? क्या मिनिस्टर ने कभी ख्वाब में भी सोचा कि इसको हटाया जाय ? यह हमारी गाढ़ी कमाई का पैसा और यहां नुकसान पर नुकसान होता चला जाय, फिर भी इसको नहीं हटाया जा सके, इसकी क्या वजह है ?... (व्यवधान)

SHRI S. M. BANERJEE : The labour problem is an essentially human problem. Unfortunately, in this plant, right from the very inception of the plant, this trouble is going on. In fact, not only has there been labour trouble but it started with some trouble at the managerial level, and even at the very inception of the plant there was something wrong, and this plant was regarded as one of the sick children of the Steel Ministry, more sick than Rourkela. I would like to know whether if trade union rivalry is one of the causes, he would decide that there should be only one union in that particular unit and it should be decided by secret ballot and anybody who secures the majority would become the representative union. May I also know whether one of the causes of this trouble is that unfortunately this particular project is headed by a retired Army General and though he was very good in the Army, yet he has miserably failed in this, and if so, whether he would be changed immediately and more efficient men will be put there?

SHRI RANJIT SINGH : Why not have a Communist Party man like Shri S. M. Banerjee there?

SHRI B. R. BHAGAT : He is not a retired Army General but he was selected for his suitability and he has not failed; he has done his duty very ably.

SHRI SHEO NARAIN : Will he define suitability?

SHRI B. R. BHAGAT : It is wrong to say that there was something wrong with this plant or that it was a sick child. Actually, this plant had reached the capacity of 1.1 million tonnes earlier, and even the Pande Committee and other

Committees which went into this have not given any report that there was something wrong with this plant. What they have said is that even the best of plants; if it is not handled properly and if the maintenance is not proper, if there are continuous thermal shocks as a result of stoppage of work or cat-call strikes, can deteriorate and it loses its life and its capacity. This is what has happened, and there has been tremendous injury or loss that this plant has suffered as a result of this.

I am at one with the hon. Member that labour relationship is a human problem. The first requisite of any management is not only to understand, labour and its problems but to handle them properly. But the situation here is of a very special kind.

There is only one union which is recognised there. But there are various other unions which have influence in various plants. Even in this unit, there have been 26 agreements signed with this union. That shows the intention and the flexibility of approach of the management to come to a healthy relation with the union. But all the other unions can start any strike in any of these plants, and the result is that this plant suffers, and this union is not able to control it.

Secondly another very special feature is that even in this recognised union there are various shades of people including some very extreme elements; they may have any interest but they do not have the interest of the safety of the plant and no interest in production. When we are dealing with a situation like this, I think we need the support of the House and the country to deal with this problem including the labour problem which is a human problem.

श्री रणधीर सिंह : अध्यक्ष महोदय, जो वाकयात सुने हैं हाउस में इस अंडरटेकिंग के सिलसिले में वह बेहद शाकिंग हैं देश के लिए और हम सब के लिए। पौने तीन अरब रुपया गरीब किसानों मजदूरों और मेहनतकश लोगों का इस बुरी तरह से बर्बाद हुआ जा रहा है कि तीन साल में 50 करोड़ रुपये का नुकसान हुआ और आगे पता नहीं क्या होगा ? मैं उनसे पूछना चाहता हूँ कि यह मामला एमर्जेंसीले बेल पर क्या वह ट्रीट करेंगे और जो एलीमेंट्स इसके पीछे हैं जो सैबोटेज इसके पीछे हैं इसको फेल करने के लिए, और हमारी सारी नेशनलाइजेशन की स्कीम को खत्म करने के लिए उसके लिए या तो आप यह करें कि लोकेट करें कि झगड़ा क्या है और जो यूनियन है, जो पार्टीज हैं उनसे यहाँ के एम्प्लाईज को पाक साफ करें और अगर इनसे यह नहीं हो पाता तो किसी रिटायर्ड मिलिटरी के मेजर जनरल को वहां लगाइए, आपके अफसर अगर नहीं कर पाते तो मिलिटरी को हैंड ओवर कर दीजिए। मैं पूछना चाहता हूँ कि वह कौनसी पार्टी है जो यह खिलवाड़ वहां कर रही है अमारे 300 करोड़ रुपये के साथ और वह कौनसी यूनियन है ?

श्रीमती तारकेश्वरी सिन्हा : आपके जो क्लैन्डेस्टाइन पार्टनर हैं वही हैं क्या ?

श्री ब० रा० भगत : इस बार तो आपके भी पार्टनर हैं।

श्रीमती तारकेश्वरी सिन्हा : हमारे हाथ में तो गवर्नमेंट है नहीं। आपने तो पार्टनर बना कर बेड़ा गर्क कर दिया।

श्री ब० रा० भगत : दुर्गापुर इस्पात कारखाने का मामला बिल्कुल एमर्जेंसी बेसिस पर हम टैकिल कर रहे हैं जहां तक जो भी हमारे अधिकार हैं और इंडस्ट्रियल सैक्योरिटी फोर्स के आने के बाद से तो हम बहुत मुस्तैदी से यह कोशिश कर रहे हैं कि वहां अमन कायम रहे और इंडस्ट्रियल पीस कायम रहे और इसके लिए जो भी कार्यवाही करनी होगी वह हम करेंगे। साथ ही हमारा विश्वास है कि इसमें बहुत अकसरियत से यहां के जो मजदूर काम करने वाले हैं वह चाहते हैं कि यहां काम ठीक से चले। हम उनसे भी मदद लेंगे और वह

लोग जो चाहते हैं कि प्लांट में गड़बड़ हो उनका हम सख्ती से मुकाबिला करेंगे ।

श्री रणधीर सिंह : किस पार्टी की यूनियन है ?

श्री ब० रा० भगत : वह अभी बताया मैंने ।

श्री रणधीर सिंह : जवाब तो मेरा आया नहीं कि कौनसी पार्टी की यूनियन है । और मैंने कहा कि अगर सिविल आफिसरों से इसका इलाज नहीं किलता तो आप इसको मिलिटरी को हैंडओवर कर दीजिए... (व्यवधान)...

अध्यक्ष महोदय : यह सवाल पहले भी पूछा गया, उन्होंने जवाब दिया है इसका ।

श्री रणधीर सिंह : कौनसी पार्टी की यूनियन है इसका जवाब वह दे दें ।

श्री ब० रा० भगत : मैंने तो पहले ही कहा था अध्यक्ष महोदय, कि यह हिन्दुस्तान स्टील एम्प्लाईज़ यूनियन है और यह आल इंडिया ट्रेड यूनियन कांग्रेस से आफिलिएटेड है । वह कौनसी पार्टी की है यह सभी जानते हैं ।

श्री अब्दुल गनी दार : वज़ीर साहब ने अभी फरमाया कि 100 घेराव हुए, इतनी हड़तालें हुईं, जिसकी वजह से—उनके कहने के मुताबिक तीन साल में देश का 50 करोड़ रुपये का नुकसान हुआ । मैं जानना चाहता हूं कि जब घेराव हुए, हड़तालें हुईं, क्या सरकार ने किसी को गिरफतार किया, नजरबन्द किया या मुकदमा चलाया ? देश को तबाह करने के लिये तुम जिम्मेदार हो । अगर मुकदमा नहीं चलाया तो क्या वज़ीर साहब बतलायेंगे कि देश का इतना नुकसान कराने के बाद फिर भी इस गद्दी पर बैठने का उनको क्या हक़ हासिल है ?

[شری عبدالغنی ڈار۔ وزیر صاحب نے ابھی فرمایا کہ ۱۰۰ گھیراؤ ہوئے۔ اتنی ہڑتالیں ہوئیں جس کی وجہ سے ان کے کہنے کے مطابق تیس سال میں دیش کا ۵۰ کروڑ روپے کا نقصان ہوا میں جاننا چاہتا ہوں کہ جب گھیراؤ ہوئے ہڑتالیں ہوئیں۔ کیا سرکار نے کسی کو گرفتار کیا نظر بند کیا یا مقدمہ چلایا؟ دیش کو تباہ کرنے کے لئے تم ذمہ دار ہو۔ اگر مقدمہ نہیں چلایا تو کیا وزیر صاحب تبلائیں گے۔

کہ دیش کا اتنا نقصان کرانے کے بعد پھر بھی اس گدی پر بیٹھنے کا ان کو کیا حق حاصل ہے؟]

श्री ब० रा० भगत : नजरबन्द करने का तो अब कानून ही नहीं रहा, इसलिए नजरबन्द अब क्या करेंगे । हां अगर आप मदद करें तो उसको फिर से लागू किया जा सकता है । जो कुछ भी कानूनी कार्यवाही इस सिलसिले में हो सकती थी, वह की गई ...

श्री अब्दुल गनी दार : घेराव के बारे में क्या कहते हैं ?

[شری عبدالغنی ڈار۔ گھیراؤ کے بارے میں کیا کہتے ہیں؟]

श्री ब० रा० भगत : कानून के मातहत जो भी कार्यवाही हो सकती थी वह की गई ।

श्री अब्दुल गनी दार : अब आपका भी घेराव किया जायेगा ।

SHRI SAMAR GUHA : The incompoop management and irresponsible labour leaders are going to dash the dream of Dr. B. C. Roy of building an Indian Rurh arround the nucleus of Durgapur Steel Plant. Is it a fact that the Government are thinking of

closing it down or shifting it to some other place ? Such news has been given wide coverage in a West Bengal paper. Is there any basis for that news ? If not will the Government make cetegorical statement that the proposal to close it down or shift it outside West Bengal is not under contemplation of the Government ? Are the Government going to refer all the labour disputes to an arbitration body and if and when it makes certain suggestions and if the labour unions fail to abide by them are the Government prepared to take stringent measures and declare illegal all strikes by such unions ?

SHRI B. R. BHAGAT : There is no question of closing the plant; there is no statement from the Government to that effect It is for the House to decide, if the situation remains like this continuously. If the strike continues, there is stoppage of the plant virtually. If a plant loses 4,75,000 manhours in a year and is working only to 30 per cant of its capacity, it is for the House to decide whether it should run at that capacity or whether it should reach the rated capacity. Whether you close it formally, or informally, if no work goes on it amounts to closure.

SHRI SAMAR GUHA : But you must deal with the situation in an emergency basis. Are you spineless to declare an emergency. The enemies of the people, the enemies of the country, they want to kill Durgapur; they have conspired to kill West Bengal by killing Durgapur and you are standing by like spineless people.

MR. SPEAKER : This question has taken about 35 minutes. I think I should pass on to the call attention motion.

SHRI S. KUNDU : On a point of order. You may not give me a chance but in this House there has been a precedent that at least those persons who are connected with this, those persons who come from this area Are given a chance. I understand Mr. Ismail is connected with the AITUC and this organisation was referred to by name. He must be givon a chance to put a Question. He was very much agitated. (*Interruption*)

MR. SPEAKER : I thought he got up only for shouting. (*Interruption*). I called him twice. He did not get up. I looked at him twice but he did not get up, if he wants to ask a question, it is very well. (*Interruption*) The Short Notice Question has already taken 35 minutes if not more.

श्री मुहम्मद इस्माइल : जो कुछ भी बातें यहां पर अभी कही गई हैं—उनमें कहा गया है कि 50 करोड़ का नुकसान हुआ, प्रोडक्शन नहीं हुई, जनरल मैनेजर ठीक नहीं है और सब कुछ वर्कस के अंगैस्ट कहा गया है। मैं मंत्री महोदय से स्पेस्फिक क्वेश्चन पूछना चाहता हूं, आप नये मंत्री हैं—बतलाइये, यहां पर तीन साल पहले आई. एन टी.यू. सी. की यूनियन रिकगनाइज्ड थी, जब वहां पर उत्पादन का सैवोटाज हुआ था और दो तीन करोड़ का नुकसान हुआ था ...

डा० मैत्रयी बसु : सैबोटाज नहीं हुआ था। There was no such thing. This cannot be allowed. What he says is wrong. (*Interruption*) You can name me if you like. There was no sabotage.

श्री मोहम्मद इस्माइल : उस वक्त एन्क्वायरी हुई थी, उसकी रिपोर्ट आई थी, कुछ लोग पकड़े भी गये थे और अब वहां पर एम्पलाइज की यूनियन को रिकगनाइज किया गया है। मैं जानना चाहता हूं कि इस यूनियन को रिकगनाइज़ करने के बाद कितने एग्रीमेंट किये गये, प्रोडक्शन के बारे में कितने एग्रीमेंट हुए ?

मैं यह भी पूछना चाहता हूं कि ता० 3 को जो बन्द हुआ, उसका कारण क्या था ? ता० 2 को वहां पर और ज्यादा पुलिस भेजी गई या नहीं ? ता० 3 को जब वहां पर मामला खत्म हुआ, तो इंडस्ट्रीयल पुलिस फोर्स वहां पर साढ़े छः बजे बगैर नोटिस के गई और उसने वर्कर्स पर लाठी चार्ज करना शुरू कर दिया—क्या

यह फैक्ट है या नहीं ? वहां पर प्लांट के अन्दर बार्डर सिक्योरिटी फोर्स का कैम्प है या नहीं ? ता० 3 को इंडस्ट्रीयल पुलिस फोर्स भेजने का क्या कारण था, उसके पहले यूनियन के साथ कोई एग्रीमेंट हुआ था या नहीं ?

SHRI B. R. BHAGAT *rose*—

AN HON. MEMBER : Now, Dr Maitreyee Basu. (*Interruption*)

SHRI S. KUNDU : Yes; they are the people who are connected with it, the people who know something of the production there. What is the use of giving a chance to Shri Kanwer Lal Gupta and others?

SEVERAL HON. MEMBERS *rose*—

DR. RAM SUBHAG SINGH : In this regard, the Minister also said that if the House so desires, it can take a decision. So, we would like to know the entire facts so that the House may take a decision, effectively, in regard to the Durgapur plant. Let the matter be discussed.

SHRI KANWAR LAL GUPTA : we want an assurance that no further losses should be allowed. Otherwise, the Minister should resign. What is the use? The loss is already Rs.50 crores. (*Interruption*)

SEVERAL HON. MEMBERS *rose*—

SHRI B. R. BHAGAT : As for the placing of the facts, if it is the desire of the House, I am prepared to place all the facts before the House.

DR. RAM SUBHAG SINGH : Yes; and we can discuss the whole matter in lhe House.

SHRI B. R. BHAGAT : New, I am not aware of any sabotage recently in this plant, although a continuous go-slow action has been taking plaoe. But keeping the level of production at 30 per cent is itself sabotage. May be a nonviolent sabotage, but it a sabotage. Otherwise I am not aware of any sabotage which the hon. member has referred to. As for the reasons for the strike on the 3rd, he has asked whether it is not a fact that the CRP noved in or the Industrial security force moved in. The industrial security force did not move till the court injunction was vacated. When the injunction was vactated certainly it moved. But the CRT is not in the plant. The CRP unit is there in Durgapur, but it is not in the plant. Therefore, there is no provocation for any thing.

श्री मुहम्मद इस्माइल : दो तारीख को बार्डर सेक्योरिटी फोर्स वहां पर थी या नहीं ? ...(व्यवधान)...

SHRI B. R. BHAGAT : It was not there. The State Armed Police was there.

DR. MAITREYEE BASU : May I know whether there has been some arrest in the Durgapur plant for murder? May I know whether union leaders of the union recognised at present have been arrested or not and who they are?

SHRI B. R. BHAGAT : One of the reasons for the call for strike from tomorrow is this. These persons, Mr. Muzumdar, who is the President of the Hindustan Steel Workers Union---it is AITUC union—(*Interruptions*). I do not know the party of that Union. (*Interruptions*).

श्री मुहम्मद इस्माइल : मैं यहां पर डिक्लेयर करता हूं कि वह यूनियन हमारी सी. आई. टी. यू. के साथ में है और ए. आई. टी. यू. सी. के साथ नहीं, और हम उसके साथ हैं जिसका मैं पदाधिकारी हूं । .. (व्यवधान)...

SHRI SAMAR GUHA : You do not know which is the party?

SHRI B. R. BHAGAT : I can not answer on hearsay. (*Interruptions*).

Everybody knows to which party Mr. Mozumdar belongs. Why ask me?

SHRI SAMAR GUHA : First he said, "I do not "know". Now he says

that everybody knows it. He should not be too naive. (*Interruptions*).

SHRI B. R. BAAGAT : I we saying that three person—Mr Mazumdar, Mr Sanker and Mr Chakravarti—had been arrested on a charge of seirous criminal offence—murder. The strike tomorrow has nothing to do with industrial relations. They have been arrested by the State Government under the normol law on charges inclnding murder. One of the reasons for tomorrow's strike is, why they have been arrested.

SHRI K. N. PANDEY : Is it not a fact that a union is recognised not under law but under a code of discipline which provides some obligations on both the parties—employers and workers. That code of discipline was evolved during the time of Nandaji when he was Labour Minister and also who is present here. A union is not supreme to resort to go-slow, gherao or strike without giving a chance to the employers to settle a particular dispute. You have come to a settlement with that union and within one year so many times and still there is gherao and slow-down. Inspite of this you have not given notice to the union to withdraw their recognition because you want their support. Why do you not de-recognise them ?

SHRI B. R. BHAGAT : The hon. Member has expressed an opinion that we should de-recognise this union. This matter is dealt with by the State Government. We will certainly refer it to the State Government.

SHRI BAL RAJ MADHOK : May I make a submission ?

अध्यक्ष महोदय : आपकी पार्टी के दो तीन आदमी बोल चुके हैं, हर एक की बारी तो आ नहीं सकती है।

SHRI BAL RAJ MADHOK : I only wanted to make a submission; not ask a question.

SHRI N. K. P. SALVE : May I know of the Minister whether it is safe to depend on devine intervention for restoration of order and whether it is not a fact that they have pursued a policy of appeasement in terms of which the wage bill has been going up every year and correspondingly there has been deterioration in the labour-management relationship ? It that is correct, would the Minister now promise that they would take retaliatory measures against those people who have been found guilty of indiscipline ?

SHRI S. KUNDU : Sir, this is a very important matter affecting the country. There should be a full discussion lasting two to three hours.

MR. SPEAKER : In the interest of the nation I have allowed 45 minutes for this question.

SHRI B. R. BHAGAT : There is no question of appeasement. It is true that the wage bill has gone up in 1968-69 and 1969-70 but this is as a result of the agreement with the workers. It is my firm belief that a very large majority of the workers are loyal and they work hard. It is only to deal with the recalcitrant elements that we had to enforce the security measures, including the bringing in of the industrial security force. This was prevented by the stay order of the court; Now the court has vacated the injunction, we will enforce industrial discipline with all the firmness and we will see that peace and order are maintained.

WRITTEN ANSWERS TO QUESTIONS

Management of Three Farmer Killick Nixon Electricity Supply Companies

*331. SHRI MADHU LIMAYA : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether there has been some controversy about the management of the three formers Killick Nixon Electricity Supply Companies over the question whether these should be Board-managed or by full-time managing Directors;

(b) whether the object in amending the Companies Act was not to end family